NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.12.2017.

15-1.2018

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP 10/16	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
	TP 41/17	For compliance of objections	433(f)	IJM Concrete Products Pvt. Ltd. Hyderabad, Telangana Vs Vasoo Builders Pvt. Ltd., Bengaluru.

NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Havi trasad.M.s. 9886223764 2. Lishika Sharath

49331800

ORDER

Counsel for Petitioner is present. He reported that he would file withdrawal memo after consulting his client, the Petitioner. List it on 06.02.2018.

Member (T)

Member (J)